

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) No, Sir.

(b) A portion of Dearness Allowance has been treated as pay for certain specified purposes. The scales of pay as such have not been revised as a result of the merger. The increments in the various pay scales will, therefore continue to be regulated with reference to basic pay drawn from time to time.

Refusal Of Type II Accommodation By Employees Occupying Type I Accommodation

6190. SHRI RAMACHANDRA VEERAPPA: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 4062 on the 24th March, 1969 and state the number of class III employees (occupying type I accommodation) to whom type II accommodation was offered but was refused by them?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B.S. MURTHY): During the period from January, 1968 to February, 1969, 290 Class III employees occupying type I accommodation in the general pool in Delhi/New Delhi, refused to accept the allotment of type II accommodation offered to them.

Rural Electrification In Tripura

6191. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the number of villages electrified in Tripura so far and how many villages still remain to be electrified;

(b) the scheme for rural electrification in Tripura for 1969-70 and for the State's Fourth Five Year Plan;

(c) the estimated cost thereof; and

(d) the Central assistance demanded and granted for the implementation of these Schemes?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) In Tripura 54 villages were electrified and 4,878 still remained to be electrified as on 31.3.1969.

(b) to (d). It is proposed to electrify 14 villages in Tripura during 1969-70. The Fourth Five Year Plan has not yet been finalised.

Per Capita Consumption Of Electricity in States

6192. SHRI KIRIT BIKRAM DEB BURMAN: Will the minister of IRRIGATION AND POWER be pleased to state:

(a) the latest figures of per-capita consumption of electricity in each State and Union Territory in India, the All India figure and how these compare with that in Tripura;

(b) whether the per capita power consumption in Tripura is comparatively too low; and

(c) how far this would come in level with the All India figure by the end of Fourth Five Year Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) A statement giving the required information is laid on the Table of the House. [Placed in library. see No LT 735/69]

(b) Yes, Sir.

(c) A clear picture will emerge after the Fourth Plan is finalised.

Installed Power Capacity In Tripura

6193. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the installed power capacity per-thousand of population in 1951 and at the